(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH <u>ALLAHABAD</u>

This is the 17th day of January, 2019

ORIGINAL APPLICATION NO. 330/00479/2018

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MS. MOHD. JAMSHED, MEMBER (A)

Noni Ram		Applicant.
Union of India and others	VERSUS	Respondents
Advocates for the Applicants	:	Shri R.C. Pathak
Advocate for the Respondents	:	Shri R.K. Srivastava

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None present for the applicant. Shri R.K. Srivastava counsel for the respondents.

- 2. From perusal of file, it is evident that on the last listed date i.e., 16.01.2019, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
- 3. Accordingly, the OA is dismissed in default and for non-prosecution.

(MOHD. JAMSHED) MEMBER -A (RAKESH SAGAR JAIN) MEMBER-J

Manish/-